Annexure-I

Name of the corporate debtor: Trilok Secuirty Systems India Private Limited; Date of commencement of liquidation:01.09.2022.; List of stakeholders as on: 15.11.2022

List of secured financial creditors (Amount in ₹)

List of secured financial creditors (Amount in 3)										$\overline{}$			
Sl. No.	Name of	Details of claim received		Details of claim admitted							Amount	mutual	Amount
	o. creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted		t dues, that may be set off	
1	State Bank of India	30.09.2022	₹ 10,52,09,094.00		Secured financial creditors	₹ 3,64,00,000.00	Yes	a) First charge over entire Fixed Assets of the Company Acquired to be acquired out of Bank Finance., Make: Various Models, Hypothecation of Fixed Assets b) Hypothecation of present and future Stacks and receivables and all chargeable current assets of the Company. c) All that tin roof shed constructed nearest D.No. 10-140, an extent of 14229 Sq yds or 11904 Sq mtrs (Ac.2.94 Cents) with old Revenue Sy.No.42, with new Sy.No.42/10 situated at Madivada village, with in Akiveedu Major Panchayth, Akiveedu Mandal, Akiveedu Sub-Dist., West Godavari Dist belonging to M/s Trilok Security Systems India Pvt Ltd by its rep.by A. Srinivass Rao vide Regd Sale Deed No.303/2009 dated 12.02.2009 Value of the security Rs.3.64 Ct vide report dated 12.02.2019. Mortgage Date. 30.05.2009	₹ 3,64,00,000.00	39.47%	Nil	Nil	Nil
	Total		₹ 10,52,09,094.00	₹ 10,52,09,094.00		₹ 3,64,00,000.00			₹ 3,64,00,000.00	39.47%			

Amount of claim under verification	Remark , if any
Nil	